

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 81
TO BE ANSWERED ON 27.07.2023**

REVISION OF MINIMUM WAGES

81. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has taken note of the fact that there has been significant price rise in various commodities due to which labourers/workers across the country are facing hardship in purchasing commodities to fulfil their livelihood needs;**
- (b) if so, details of the steps taken by Government to revise the minimum wages of the workers during the last three years; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)**

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 81 FOR ANSWER ON 27.07.2023 REGARDING REVISION OF MINIMUM WAGES BY SHRI KANAKAMEDALA RAVINDRA KUMAR

(a) to (c): Under the provisions of the Minimum Wages Act, 1948, both the Central and the State Governments are appropriate Governments to fix, review and revise the minimum wages of the employees employed in the scheduled employments under their respective jurisdictions. In order to take care of the rising prices, the Central Government revises the Variable Dearness Allowance (V.D.A) on basic rates of minimum wages every six months effective from 1st April and 1st October every year on the basis of Consumer Price Index for Industrial workers. V.D.A. was last revised w.e.f. 01.04.2023. A statement showing increase in the rates of wages on account of increasing V.D.A payable to the employees engaged in the scheduled employments in the Central Sphere is annexed.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 81 FOR ANSWER ON 27.07.2023 REGARDING REVISION OF MINIMUM WAGES BY SHRI KANAKAMEDALA RAVINDRA KUMAR.

Statement showing increased rates of minimum wages on account of revision of VDA from 19.01.2017 to 01.04.2023

Scheduled Employment	Category of Workers	Rates of Wages including V.D.A per day (in Rs.)					
		Area A		Area B		Area C	
		19.01.2017	01.04.2023	19.01.2017	01.04.2023	19.01.2017	01.04.2023
Agriculture	Unskilled	333	470	303	429	300	424
	Semi-skilled/Unskilled Supervisory	364	513	335	472	307	434
	Skilled/Clerical	395	558	364	513	334	471
	Highly-skilled	438	617	407	574	364	513
Sweeping and Cleaning+	Unskilled	523	736	437	616	350	494
Watch and Ward	Without Arms (Upgraded to skilled with training)	637	897	579	816	494	695
	With Arms (Upgraded to highly skilled for supervision)	693	973	637	897	579	816
Loading & Unloading#	Unskilled	523	736	437	616	350	494
Construction^	Unskilled	523	736	437	616	350	494
	Semi-skilled/Unskilled Supervisory	579	816	494	695	410	577
	Skilled/Clerical	637	897	579	816	494	695
	Highly-skilled	693	973	637	897	579	816
		19.01.2017			01.04.2023		
Workers engaged in Stone Mines for Stone Breaking and Stone Crushing	1. Excavation & removal of over burden with 50 meters lead/1.5 meters lift:*						
	(a) Soft Soil	351			498		
	(b) Soft Soil with Rock	531			748		
	(c) Rock	703			990		
	2. Removal and Staking of rejected stones with 50 metres lead/1.5metres lift*	283			400		
	3. Stone breaking or Stone Crushing for the stone size of category**						
	(a) 1.0 inch to 1.5 inches	2171			3041		
	(b) Above 1.5 Inches to 3.0 Inches	1857			2601		
	(c) Above 3.0 Inches to 5 Inches	1088			1527		
	(d) Above 5.0 Inches	893			1255		

Non - Coal Mines\$		Above Ground {Rates of Wages including V.D.A per day (in Rs.)}		Below Ground {Rates of Wages including V.D.A per day (in Rs.)}	
		19.01.2017	01.04.2023	19.01.2017	01.04.2023
		Unskilled	350	494	437
Semi-skilled/Unskilled Supervisory	437	616	523	736	
Skilled/Clerical	523	736	610	858	
Highly-skilled	610	858	683	959	

*Per 2.831 cubic meters or 100 cubic feet

** Per truck load of 5.662 cubic meters or 200 cubic feet

+Employees engaged in the employment of Sweeping and Cleaning excluding Activities prohibited under the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993.

#Employees engaged in the employment of Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other Goods Sheds, Godowns, Warehouses and other similar employments; (iii) Docks and Ports; and (iv) Passengers Goods and Cargo Carried out at Airports (Both International and Domestic).

^Employees engaged in the employment of construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines.

\$Employees engaged in the employment of Gypsum Mines, Barytes Mines, Bauxite Mines, Manganese Mines, China Clay Mines, Kyanite Mines, Copper Mines, Clay Mines, Magnesite Mines, White Clay Mines, Stone Mines, Steatite Mines (including the mines producing Soap Stones and Talc), Ochre Mines, Asbestos Mines, Fire Clay Mines, Chromite Mines, Quartzite Mines, Quartz Mines, Silica Mines, Graphite Mines, Felspar Mines, Laterite Mines, Dolomite Mines, Red Oxide Mines, Wolfram Mines, Iron Ore Mines, Granite Mines, Rock Phosphate Mines, Hematite Mines, Marble and Calcite Mines, Uranium Mines, Mica Mines, Lignite Mines, Gravel Mines, Slate and Magnetite Mines.

(Contd/-)

Classification of Area

AREA – “A”					
Ahmedabad	(UA)	Hyderabad	(UA)	Faridabad complex	
Bangaluru	(UA)	Kanpur	(UA)	Ghaziabad	
Kolkata	(UA)	Lucknow	(UA)	Gurgaon	
Delhi	(UA)	Chennai	(UA)	Noida	
Greater Mumbai	(UA)	Nagpur	(UA)	Secunderabad	
Navi Mumbai		Pune	(UA)		
AREA – “B”					
Agra	(UA)	Gwalior	(UA)	Port Blair	(UA)
Ajmer	(UA)	Hubli-Dharwad	(M. Corpn)	Puducherry	(UA)
Aligarh	(UA)	Indore	(UA)	Raipur	(UA)
Allahabad	(UA)	Jabalpur	(UA)	Raurkela	(UA)
Amravati	(M.Corpn)	Jaipur	(M.Corpn)	Rajkot	(UA)
Amritsar	(UA)	Jalandhar	(UA)	Ranchi	(UA)
Asansol	(UA)	Jalandhar-Cantt.	(UA)	Saharanpur	(M.Corpn)
Aurangabad	(UA)	Jammu	(UA)	Salem	(UA)
Bareilly	(UA)	Jamnagar	(UA)	Sangli	(UA)
Belgaum	(UA)	Jamshedpur	(UA)	Shillong	
Bhavnagar	(UA)	Jhansi	(UA)	Siliguri	(UA)
Bhiwandi	(UA)	Jodhpur	(UA)	Solapur	(M.Corpn)
Bhopal	(UA)	Kannur	(UA)	Srinagar	(UA)
Bhubaneshwar	(UA)	Kochi	(UA)	Surat	(UA)
Bikaner	(M.Corpn)	Kolhapur	(UA)	Thiruvananthapuram	(UA)
Bokaro Steel City	(UA)	Kollam	(UA)	Thrissur	(UA)
Chandigarh	(UA)	Kota	(M.Corpn)	Tiruchirappalli	(UA)
Coimbatore	(UA)	Kozhikode	(UA)	Tiruppur	(UA)
Cuttack	(UA)	Ludhiana	(M.Corpn)	Ujjain	(M.Corpn)
Dehradun	(UA)	Madurai	(UA)	Vadodara	(UA)
Dhanbad	(UA)	Malappuram	(UA)	Varanasi	(UA)
Durgapur	(UA)	Malegaon	(UA)	Vasai- Virar City	(M.Corpn)
Durg-Bhilai Nagar	(UA)	Mangalore	(UA)	Vijayawada	(UA)
Erode	(UA)	Meerut	(UA)	Vishakhapatnam	(M.Corpn)
Firozabad		Moradabad	(M. Corpn)	Warangal	(UA)
Goa		Mysore	(UA)	Gorakhpur	(UA)
NandedWaghala	(M. Corpn)	GreaterVisakhapatnam	(M.Corpn)	Nasik	(UA)
Gulbarga	(UA)	Nellore	(UA)	Guntur	(UA)
Panchkula	(UA)	Guwahati	(UA)	Patna	(UA)
Area ‘C’ will comprise all areas not mentioned in this list.					
NB: U.A. stands for Urban Agglomeration.					
